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THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE): (a) to (c) The Government has taken several steps for the proper exploitation of bauxite deposits in the country.... These are :

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eldayou ovit (i) Formation of two companies, namely, Bharat Aluminium Company Limited and National Aluminium Company Limited in the public sector for exploitation of bauxite deposits, Bharat Aluminium Company Limited is exploiting the deposits in Bilaspur and Mandla districts of Madhya Pradesh, A new mine in Gandhamardan in Orissa is also being developed by this company. The National Aluminium Company Limited is currently engaged in development of the Panchpatmali bauxite deposit in Koraput district of Orissa for a production of 2,4 million tonnes of bauxite per annum, 0.8 million tonnes of alumina (of which about 0 375 million tonnes are earmarked for export) and 0.218 million tonnes of aluminium metal.

(ii) An export oriented bauxite mine in Andhra Pradesh is under consideration which Soviet assistance initially for export of 2,3 million tonnes per year of bauxite to the USSR.

(iii) Bauxite mines are also being exploited by major Aluminium Producers in Private Sector.

2. Bauxite mines in Madhya Pradesh are located in Bastar, Bilaspur, Jabalpur, Mandla, Rewa, Satna, Sidhi and Shahdol Districts. There are 46 working mines in Madhya Pradesh including 6 in the public sector.

3. The estimated reserves of bauxite in Madhya Pradesh are placed at 187.5 million tonnes constituting 7.5 per cent (approx.) of the total country's reserves of 2489 million tonnes.

Raids on Companies for Tax Evasion

*58. SHRI RAM BHAGAT PASWAN : Will the Minister of FIN-ANCE be pleased to state :

(a) the particulars of companies whose premises have been raided during 1985 so far and the total amount of tax evasion estimated as a result thereol; and ministration character

(b) Whether Government proposes to realise first the whole amount of the tax evaded by those companies ?

MINISTRY OF FINANCE THE MINISTER OF THE (SHRI JANARDHANA POOJARY) : (a) The number of companies whose premises have been raided during 1985 (upto 28.2,85) and the total amount of tax evasion estimated are as follows on the basis of data readily available :

(1) Direct Taxes : 33 Companies and their associates were searched during this period. The amount of tax sought to have been evaded is under computation

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(2) Customs : The Number of. companies searched is 30, excluding their ascociates. The amount of tax evaded is estimated at Rs. 5.20 crores in 4 cases. Remaining cases are under investigation with a view to quantifying the amount of duty evaded.

(3) Central Excise: 86 companies and their associates were raided involving duty evasion of Rs, 18,5 crores approximately.

(4) Enforcement Directorate : Searches were carried out in connection with suspected violation of Foreign Exchange Regulation Act but since these do not invole evasion for tax, the particulars are 'nil'.

(b) priority is given to the recovery of the whole amount to tax evaded.

West Bengal Government Proposal for Nationalisation of Shree Durga Cotton, Spinning and Weaving Mills Ltd.

*59. SHRI ANANDA PATHAK : Will the Minister of COMMERCE AND Supply be pleased to state :

(a) whether the Union Government have received any proposal from Government of West Bengal to nationalise Shree Durga Cotton, Spinning and

Weaving Mills Limited and tag it to the National Textile Corporation ; and

(b) if so, the reaction of Union Government to the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND SUPPLY (SHRI P.A. SANGMA): (a) The Government of Best Bengal have indicated their inability to shoul der the responsibility of this losing mill and have asked the Government of India to do so instead:

(b) Prima facie, the Government of India is against nationalising mills which are not capable of becoming viable. Final decision on future disposition of this mill has not been taken.

Removal of Top Executives of Nationalised Banks

*60 SHRI MOHD. MAHFOOJ ALI KHAN :

> SHRI SATYENDRA NARAYAN SINHA :

Will the Minister of FINANCE be pleased to state :

(a) whether some top executives of certain nationalised banks were recently removed by Government; and

(b) if so, the details thereof and reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY):(a) and (b) In exercise of powers vested in it in terms of subclause (1.A) of clause 8 of the Nationalised Banks (Management and Miscellaneous Provisions) Scheme, 1970, the Central Government terminated, on February 18, 1985, the term of office of Shri S.L. Baluja, Chairman and Managing Director, Punjab National Bank, Shri B.V Sonalker, Chairman and Managing Director, Central Bank of India and Shri S.S. Master, Executive Director, Bank of Baroda They were paid salary and

admissible allowances for a period of three months in lieu of the prescribed period of notice. The terminations were in accordance with the provisions of the aforesaid Scheme applicable to their appointments.

Controlled Cloth

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211. SHRI ANANTA PRASAD SETHI: Will the Minister of COMMERCE AND SUPPLY be pleased to state:

(a) the details of controlled cloths (varities) at present State-wise;

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(b) whether Government have given some concessions to the people living in romote rural areas, particularly the worker sactions of the society;

(c) whether there has been any increase in the price of the controlled cloth during the last six months; and

(d) if so, the extent thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND SUPPLY (SHRI P.A.SANGMA): (a) As per the existing cantrolled cloth scheme, four varieties viz. dhoti, saree, long cloth and polyester cotton blended shirting are being manufactured by NTC. Mills.

(b) Controlled cloth is produced to meet the clothin requirements of the weaker sections of the Society. With a view to enable them to purchase controlled cloth at reasonable prices, subsidy at the rates of Rs. 2,00 per sq. matre on dhoti/saree, Rs. 3.70 per metre on polyester cotton blended shirting and Rs. 1.50 per sq. metre on long cloth is beign given by the Government, Further the controlled cloth is mainly distributed through Fair Price Shops and consumer co-operative Societies (the majority of which are located in the rural areas) The restit of s

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(c) No, Sir.

(d) Does not arise.